

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/09	TP 17/16	Hearing	397/ 398	H. Ramesh Babu & Others Vs Aparna Theatres Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Uday Shantkar Asst** Adv. for R1, R2,
R6, R7



2. **ATUL MADHAVAN** Adv. for Petitioner



Counsel for petitioner is present. He requested further time to file vakalat. Already Registry has prepared notices, but the petitioner has not collect them from the Registry and serve on the respondents No.4,5 and R-9. Counsel for petitioner reported that vakalat for petitioner was already filed by his office. He is informed the same vakalat will continue even in this Tribunal also.

For service of notice on R-4,5 and R-9, list it on 01.08.2017.


MEMBER (T)


MEMBER (J)